

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

C.A. NO. 499/1999

S.P. Sharma, Son of Late Shri Shanti Prakash Sharma, Rank AE B/R, Aged about 57 years, Resident of 249/1, Officers Colony, Ridge Road, Jabalpur (M.P.).

... Applicant

Versus

1. Union of India, through : Secretary, Ministry of Defence, New Delhi.
2. Engineer-in-Chief, M.E.S., Kashmiri House, New Delhi.
3. Controller Defence Account, Eastern Command, Patna (Bihar).
4. Controller Defence Account, Western Command, Sector-C, Chandigarh (Punjab).
5. Controller Defence Account, Central Command, Officer, Jabalpur (M.P.).
6. Garrison Engineer, No. 2 Mhow.

... Respondents

Counsel :

None for either sides.

Coram :

Hon'ble Shri R.K. Upadhyaya -- Member (Admnv.).

O R D E R (oral)
(Passed on this the 30th day of January 2003)

None is present when the case was called for the second time. Even on earlier dates i.e. 31/07/2001 and 23/09/2002, none was present on behalf of the applicant. It appears that the applicant has no interest in prosecuting this case. Accordingly, this original Application is dismissed for non-prosecution.

C.R. Upadhyaya
(R.K. UPADHYAYA)
MEMBER (A)

पूर्वांकन से ओ/व्या..... जवलपुर, दि.....
प्रतिलिपि उपरे लिखते-

(1) सरिव, उच्च अध्यात्मा साह उपरोक्त शास्त्र, जवलपुर
(2) लालिलक एवं उपरोक्त शास्त्र के काव्यस्त्र
(3) इति उपरोक्त शास्त्र
(4) लोकान्तर एवं उपरोक्त शास्त्र एवं शास्त्र
सुनाए एवं अध्यात्मा कार्यवाही देते

S. Venka. Adi
P. Shankaran NACU

T. Meesha
उपरोक्त
5/2/03

Issued
5.2.03

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